

[Translation]

Reservation in Promotions to OBCs

2839. SHRI HARI KEWAL PRASAD : Will the Minister of WELFARE be pleased to state :

(a) whether the Government are contemplating to provide reservation in promotions to the Government employees of Other Backward Classes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (c). The matter is under consideration of the Government.

[English]

Agreement with Egypt to Combat Crimes

2840. SHRI RAM KAPSE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government and the Government of Egypt has signed any agreement in October, 1995 to combat international and organised crimes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) Yes, Sir.

(b) During PM's visit to the Arab Republic of Egypt, an agreement of cooperation to combat all forms of criminal acts particularly those relating to terrorists, transnationals and organised crime was signed. This agreement is aimed to achieve better coordination/cooperation between the two countries so as to effectively deal with the menace of terrorism and organised crime.

Restricted Area in U.P.

2841. SHRI GURUDAS KAMAT :
KUMARI SUSHILA TIRIYA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Indians even with special permits are not allowed to go near Pithoragarh in U.P. while foreigners are allowed to go there; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (PROF. M. KAMSON) : (a) Yes, Sir.

(b) Consequent to the shifting of inner line 40 kms. away from the international border, certain areas in U.P. i.e. Milan Glacier, Dharamghat, Jolingkong area, Sobla, Dharchula, etc. have been thrown open to foreign tourists

vice notification dated, 22-993 issued under the Foreigners (Protected Areas) order, 1958. Similar relaxation in respect of Indians is to be permitted by an amendment to Criminal Law Amendment Act, 1961, in consultation with the State Government of Uttar Pradesh who have been requested to furnish a detailed proposal in this regard.

Setting up of Tribal Development Council

2842. KUMARI FRIDA TOPNO : Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to set up a Tribal Development council to review the Scheduled Areas and Schedule Tribes Development Programmes;

(b) if so, the details thereof;

(c) whether the said council has been set up or is proposed to be set up in a tribal dominated area;

(d) if so, the details thereof alongwith the details of its Chairman and Members;

(e) if not, the reasons for delay in setting up the above Council; and

(f) the time by which the Council is likely to be set up?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (f). No, Sir. However, it has been decided to set up a Commission under Article 339 (I) of the Constitution. The Commission will have seven Members including the Chairman and Member-Secretary. Chairman of the Commission will be from amongst Scheduled Tribes and at least half of the Members of the Commission would be eminent persons from amongst the Scheduled Tribes. The headquarter of the proposed Commission will be in or around tribal area.

20 - Point Programme

2843. SHRI ANADI CHARAN DAS : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any survey has been conducted by the 20-Point Programme Division to find out the impact of actual implementation of the various poverty alleviation programmes; and

(b) if so, the number of families, who have crossed the poverty line as a result of these programmes during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) The Twenty Point Division of this Department has not carried out any survey to find out the impact of various poverty alleviation programmes included in the Twenty Point Programme;

(b) The question does not arise.